

**FORM G  
INVITATION FOR EXPRESSION OF INTEREST FOR  
QUALITY CARE DIALYSIS PRIVATE LIMITED**

**OPERATING IN DIALYSIS TREATMENT, AT VARIOUS LOCATIONS ACROSS PAN INDIA  
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

<b>SL.</b>	<b>RELEVANT PARTICULARS</b>	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	<b>Quality Care Dialysis Private Limited</b> PAN No: AAFCR3149H CIN No – U74900MH2011PTC218288
2.	Address of the registered office	23 Rainbow, C S T Road, Vidyanagari, Mumbai Maharashtra, India – 400098
3.	URL of website	Website of the Corporate Debtor is not available.
4.	Details of place where majority of fixed assets are located	The assets of the company are located at various locations across PAN India
5.	Installed capacity of main products/ services	Email request be sent to: <a href="mailto:RP@cirpquality.com">RP@cirpquality.com</a>
6.	Quantity and value of main products/ services sold in last financial year	Email request be sent to: <a href="mailto:RP@cirpquality.com">RP@cirpquality.com</a>
7.	Number of employees/ workmen	17 employees at present
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email request be sent to: <a href="mailto:RP@cirpquality.com">RP@cirpquality.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email request be sent to: <a href="mailto:RP@cirpquality.com">RP@cirpquality.com</a>
10.	Last date for receipt of expression of interest	18th June 2025
11.	Date of issue of provisional list of prospective resolution applicants	25th June 2025
12.	Last date for submission of objections to provisional list	30th June 2025
13.	Date of issue of final list of prospective resolution applicants	5th July 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10th July 2025
15.	Last date for submission of resolution plans	9th August 2025
16.	Process email id to submit Expression of Interest	<a href="mailto:RP@cirpquality.com">RP@cirpquality.com</a>
17.	Details of the Corporate Debtor's registration status as MSME	Active

**Date: 3rd June, 2025**  
**Place: Mumbai**

**For Quality Care Dialysis Private Limited**  
**Sd/-**

**Sapna Pankaj Chourasia**  
**Resolution Professional**

**Quality Care Dialysis Private Limited (Under CIRP)**

**Reg. No: IBBI/IPA-002/IP-N00943/2020-2021/13033**

**Correspondence Address of the Resolution Professional: Unit # 207, Kshitij,**  
Near Azad Nagar Metro Station, Veera Desai Road, Andheri West, Mumbai – 400053